

GOVERNMENT OF KARNATAKA



KARNATAKA LOKAYUKTA

NO: LOK/ARE-8/ENQ-181/2012

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001,
Date: 18/01/2017

MODIFIED RECOMMENDATION

Sub:- Departmental inquiry against Sri N.R. Nagaraju, PIN No. 10716, Executive Engineer (E), CHESCOM, Nagamangala, Mandya (presently at 220 KV Station, KPTCL, Itagi) -Reg.

Ref:- 1) Order No. KPTCL/B21/8247/2009-10, Bengaluru dated 26/4/2012 of Director (Admin & Human Resources), KPTCL, Bengaluru

2) Nomination order No.LOK/INQ/14-A/181/2012, Bengaluru, Dated 2/5/2012 .

3) Recommendation No. LOK/ARE-8/ENQ-181/2012 dated 7/4/2016

4) Letter No. ಕವಿಪ್ರನಿನಿ/ಬಿ21/8247/2009-10 dated 22/4/2016 from Director (Admin & Human Resources) KPTCL, Bengaluru.

1. In the earlier recommendation dated 7/4/2016, it is held that the Inquiry Officer has recorded that the Disciplinary Authority has proved the charge against the DGO.


2. The Inquiry Officer (Additional Registrar of Enquiries-8) by Report dated 30/3/2016 has held that the Disciplinary Authority has not proved the charge against DGO Sri N.R. Nagaraju.

3. Due to inadvertence, this Authority has recorded a finding that the Disciplinary Authority has proved the charge against the DGO.

4. Therefore, it is recommended to the Government to accept the report of Inquiry Officer and to exonerate the DGO N.R. Nagaraju of the charge leveled against him.

5. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.


(JUSTICE N. ANANDA)
Upalokayukta
State of Karnataka,
Bengaluru.

18/1/17